GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1796 TO BE ANSWERED ON 16TH DECEMBER, 2022

NCAHP Act, 2021

1796. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether as per the National Commission for Allied & Healthcare Professions Act (NCAHP Act) 2021, operational since May 25, 2021 in every State shall constitute a State Council for Allied & Healthcare Professions within 6 months of the implementation of the Act and whether the same has been executed and if so, the details thereof;
- (b) whether the majority of the States did not comply with the Act and are yet to form State Councils which is adversely affecting the professionals in the field;
- (c) if so, the details thereof along with details of States/UTs yet to form State Councils under NCAHP Act as on date along with action being taken against the defaulters;
- (d) the time by which registration of AHPs shall start under NCAHP; and
- (e) whether the Government proposes to declare B.Sc. Paramedical and B.Voc. Paramedical complementary and thus having equal recognition and if so, the details thereof and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (c): The last date for constitution of State Allied and Healthcare Councils has been extended till May 25, 2023 under clause 'removal of difficulties'.

As informed by States, State Allied and Healthcare Councils have been notified/ established in Andhra Pradesh, Arunachal Pradesh, Assam, Kerala, Odisha, Sikkim, Telangana, Tripura and Mizoram. The meetings with the States are held at various levels to monitor and encourage the States/UTs for constitutions of State Allied and Healthcare Councils.

- (d): State Councils are mandated to regulatory process for recognition of allied and healthcare professions and their registration.
- (e): The National Commission for Allied and Healthcare Professions is the regulatory body to make decisions on such matters along with the Professional Councils.
